

12.00 hrs.

[English]

SHRI MUKUL BALKRISHNA WASNIK (Buldana): Sir, I beg to draw the attention of the Government towards the report which has appeared in The Sunday Observer dated the 21st July. It says that "the Bank of Credit and Commerce International (BCCI) funnelled CIA money to Indian politicians and bureaucrats".

Sir, this is a front page report and I think it is a very serious matter and all of us are very much concerned. Such reports have been appearing in the press time and again. Many times such reports have been false, but such types of allegations have been made again and again. So, I would like to know from the Government whether it is aware that the U.S. Senate Sub-Committee on Terrorism, Narcotics and International Operations is investigating into this matter wherever the BCCI was operating and it is also investigating the BCCT's Bombay office which has reportedly funnelled money to as many as 17 bureaucrats and some politicians. If this report has come, I would like to know whether the Sub-Committee or the U.S. Administration has contacted the Government of India or has consulted the Government of India and if it has not done, whether the Government of India after going through the report contacted the U.S. Administration. We would like to know whether these reports are true or false. If the reports are true, we would like to know who are the politicians and who are the bureaucrats. If it is false, we would like this to be set right immediately.

SHRI SATFUDDIN CHOUDHURY (Katwa): We want the response from the Government. *(Interruptions)**

MR. SPEAKER: Shri Chhedi Paswan. We are taking one after the other.

(Interruptions).

MR. SPEAKER: Only what Shri Paswan says goes on record.

*(Interruptions)**

*Not recorded

[Translation]

SHRI CHHEDI PASWAN (Sasaram): Mr. Speaker, Sir, a heavy responsibility has fallen upon the Central Government in view of the present economic condition of Bihar. Perhaps the Central Government is very much concerned about the condition of farmers, labourers and the unemployed. As such, it should pay serious attention to Bihar immediately.

Before the impending drought situation breaks the backbone of the farmers and the labourers and the cries of their groans reach the powers that be, the Central Government should prepare itself for extending help.

Mr. Speaker, Sir, I demand that a large amount of special assistance should be sanctioned to Bihar Government immediately so that the State could grapple with the problem of poverty and unemployment.

[English]

DR. DEVI PRASAD PAL (Calcutta North-West): Sir, I want to bring to the notice of the House one important thing that supply of milk is one of the essential supplies and in Calcutta it appeared in the press that for some time because of the dispute between the workers and the Mother Dairy 60,000 litres of milk have been spilt and this has been wasted. Every day 8,000 litres of milk has been wasted. What steps are being taken to prevent this sort of dispute between the workers and the Mother Dairy authorities? For years together this sort of thing is happening.

Why has it not been done earlier when 60,000 litres of milk was wasted? I want to know what steps they have taken regarding this matter. *(Interruptions)*

SHRI M. R. JANARTHANAN (Tirunelveli): Mr. Speaker, Sir, please see the photograph which has appeared in this newspaper. This is a very serious matter. *(Interruptions)*

MR. SPEAKER: Shri Manoranjan Bhakta, Shri Ram Naik, Shri M. R. Janarthanan, Shri P. G. Narayanan, Shri Madhukar, Shri Ram Singh, Shri Jaswant Singh, Shri Chandra Jeet Yadav and Shri Kishore Lal want to raise the issue relating to the reported death of Shri Shanmugham. I have received a letter from the Home Minister. He is going to make a statement within 10 or 15 minutes.

(Interruptions)

[Translation]

MR. SPEAKER: Your name is also there.

(Interruptions)

[English]

MR. SPEAKER: The Home Minister has written to me that he is going to make a statement.

(Interruptions)

MR. SPEAKER: Please go to your seats.

(Interruptions)

[English]

MR. SPEAKER: Please take your seats.

(Interruptions)

[Translation]

SHRI MADAN LAL KHURANA (South Delhi): Mr. Speaker, Sir, the former Prime Minister Shri Rajiv Gandhi was assassinated in Tamil Nadu. ... (Interruptions) ... There should be discussion on it so as to unravel the mystery as to who is behind the assassination..... (Interruptions).....

[English]

MR. SPEAKER: Please hear what I have to say. If all of you want to make small statements, I will allow you one after the other. Please take your seats now.

(Interruptions)

SHRI MANORANJAN BHAKTA (Andaman-Nicobar): Sir, it is a very serious matter. (Interruptions)

[Translation]

SHRI RAM VILAS PASWAN (Rosera): Mr. Speaker, Sir, I have a suggestion to make. A discussion should be allowed after the Home Minister makes a statement. Let everybody get a chance to speak. There is no use giving an opportunity to speak before hon. Minister makes a statement. (Interruptions)

[English]

MR. SPEAKER: All of you, please take your seats: As I said, the Home Minister has informed me that *suo motu* he is going to make a statement on the floor of the House within 10 or 15 minutes. He is in the other House and he is going to come here now.

(Interruptions)

[Translation]

MR. SPEAKER: Please take your seats. I am on my legs. If you are so agitated about it and you want to have some clarifications I shall give you time. But then there would be no discussion thereafter. Let the hon. Home Minister make a statement. Thereafter, if you give a proper notice and if I feel that discussion can be allowed, I can consider it.

(Interruptions)

[English]

MR. SPEAKER: I would rather request you to allow him to make the statement. We will see what can be asked later on and not now.

(Interruptions)

SHRI M. R. JANARTHANAN: Parliament is not hearing the voice of the people of Tamil Nadu. You see the photo. (Interruptions)